

Sixth Five Year Plan. The districts covered under the project are primarily those where agricultural technology had not any significant impact. Under this project also, the scientists of Agricultural Universities, I.C.A.R. Research Institutes and the State Departments of Agriculture themselves lay out demonstrations in the farmers fields. In addition, 2-3 Field Days are organised at each demonstration site during the year, where neighbouring farmers witness the technology demonstrated, thereby with a wider disseminating effect.

The data obtained from these demonstrations indicates that it is feasible to obtain 2-3 times more yields of the major food crops than what are obtained by farmers themselves on their fields.

(c) The Lab to Land Programme is primarily meant for small and marginal farmers and landless agriculture labour and other weaker sections of the farming community. At present, the number of families adopted under the programme is only 47,000 and this forms a very small fraction of the total number of small, marginal and landless farmers. But it is hoped that the technologies demonstrated through this programme and through the National Demonstration Project will have multiplier effect

DDA Flats of S. Cs. and S.Ts.

1004. SHRI R. R. BHOLE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the details of the schemes undertaken by the Delhi Development Authority to provide houses to Scheduled Castes and Scheduled Tribes in Delhi since January, 1980;

(b) the number of houses actually allotted to persons belonging to these communities since January, 1980; and

(c) the details of the schemes D.D.A. propose to undertake to provide houses

to SC and ST during the Sixth Plan period and the amount earmarked for the same?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No separate scheme for allotment of houses to Scheduled Castes and Scheduled Tribes has been undertaken by the DDA since January, 1980. However, a quota of 25 per cent is reserved for SCs/STs in the allotment of DDA flats in all its housing schemes.

(b) 1937 flats of various categories have been allotted to SCs and STs by the Delhi Development Authority since January, 1980.

(c) As part of its normal programme the DDA proposes to construct 20,000 dwelling units per year during the Sixth Five Year Plan period 25 per cent of these houses would be reserved for allotment to the SCs/STs.

Supply of Drinking Water to Villages of Orissa under Minimum Needs Programme

1005. SHRI K. P. SINGH DEO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of villages of Orissa that have been supplied with potable drinking water under minimum needs programme during the year 1980-81;

(b) whether Government have a proposal to supply potable drinking water to some additional number of villages during the Sixth Plan period;

(c) if so, the number of villages from Dhankhat district Orissa that will be extended with facilities during that period; and

(d) the details thereof?